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**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH - I  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 25.10.2019**

**PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL  
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL**



**APPLICATION NUMBER :**

**PETITION NUMBER : CP/35/2018**

**NAME OF THE PETITIONER(S) : P.M.GURUDAS & 1 ANOTHER**

**NAME OF THE RESPONDENT(S) : HOTEL GURU PVT LTD & 6 OTHERS**

**UNDER SECTION : 241/242 OF CA 2013**

S.No.	Name (in Capitals)	Represented by	Signature
1.	POIYAN RAJASEKARAN	Counsel for RT	
2.	M. ARUL RAJ FOR J. LENIN	Counsel for petitioners	

**ORDER**

At request of both the parties, post the matter on **06.12.2019**.

-SD-

**(ANIL KUMAR B)**  
MEMBER (TECHNICAL)

-SD-

**(R.VARADHARAJAN)**  
MEMBER (JUDICIAL)